

OA/414/87

(1)

CORAM : HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN  
HON'BLE MR. P.M. JOSHI : JUDICIAL MEMBER

14/12/1987

Neither the party nor his advocate has removed the objections though they have been given sufficient time to do so. The case therefore is rejected.

  
( P.H. TRIVEDI )  
VICE CHAIRMAN

  
( P.M. JOSHI )  
JUDICIAL MEMBER

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